

Federation of India, New Delhi, for the year ended the 30th June, 1982, and the Audit Report on the Accounts.

(b) Review by Government on the working of the Federation.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT— 6914/83 for (a) to (b).]

(II) (a) Annual Report and Accounts of the National Federation of Urban Co-operative Banks and Credit Societies, New Delhi, for the year ended the 30th June, 1982, and the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Federation.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT— 6951/83 for (a) to (c).]

(III) (a) Annual Report and Accounts of the National Co-operative Union of India, New Delhi, for the year ended the 30th June, 1982, and the Audit Report on the Accounts.

(b) Review by Government on the working of the National Co-operative Union of India.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT— 6952/83 for (a) to (c).]

I. Report and certified Accounts (1981-82) of the Indian Council of Historical Research, New Delhi and related papers.

II. Certified Accounts (1981-82) of the National Council of Educational Research and training, New Delhi and related papers.

ID. Certified Accounts (1981-82) of the Central Institute of Higher Tibetan Studies, Varanasi and related papers.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, I beg

to lay on the Table a copy each (in English and Hindi) of the following papers;—

(1) (a) Annual Report and Certified Accounts of the Indian Council of Historical Research, New Delhi for the year 1981-82, and the Audit Report on the Accounts.

(b) Review by Government on the working of the Council.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT— 6940/83 for (a) to (c).]

(II) (a) Certified Annual accounts the National Council of Educational Research and Training, New Delhi, for the year 1981-82, and the Audit Report thereon, together with a statement by Government accepting the Audited Accounts.

(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT— 6942/83 for (a) and (b).]

(III) (a) Certified Annual Accounts of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1981-82, and the Audit Report thereon.

[Placed in the Library. See No. LT— 6941/83 for (a) and (b).]

I. Indian Airlines Employees' Provident Fund (Amendment) Regulations, 1983

II. Indian Airlines (Aircraft Engg. Deptt.) Service Regulations, 1983

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Sir, I beg to lay on the Table under sub-section (4) of section 45 of the Air Corporations Act, 1953, a copy each (in English and Hindi) of the following Notifications of the Indian Airlines, alongwith Explanatory Notes thereon:—

(I) Notification dated the 19th February, 1983, publishing the Indian Airlines Employees' Provident Fund (Amendment) Regulations, 1983.

(II) Notification Dated the 26th March, 1983, publishing the Indian Air lines (Aircraft Engg. Dept.) Service Regulations, 1983.

[Placed in the Library. See No. LT—6956/83 for (i) and (ii)]

I. Statement containing: the decisions of the Government on the recommendations of the Working Group on Control of Blindness.

II. Statement giving reasons for not laying the Annual Reports and Accounts (1980-81 and 1981-82) of the Central Council for Research in Ayurveda and Siddha, New Delhi within the stipulated period.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. IOSHI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. Statement containing the decisions of the Government on the recommendations of the Working Group on Control of Blindness. [Placed in the Library See No. LT—6957/83.]

II. Statement giving reasons for not laying the Annual Reports and Accounts of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the years 1980-81 and 1981-82, within the stipulated period. [Placed in the Library. See No. LT—6968/83 for (a) and (b)].

I. Review by Government on the working of the Export Import Bank of India, Bombay for the year ended the 31st December, 1983.

II. Notifications of the Ministry of Finance (Department of Revenue)

IU. Income-tax (Seventh Amendment Rules, 1983

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATABHI RAMA RAO): Sir, I beg to lay of the Table:—

I. A copy (in English and Hindi) of the Review by Government on the working of the Export-Import Bank of India, Bombay, for the year ended the 31st December, 1982. [Placed in the Library. See No. LT—6967/83.]

II. A copy each in English and (Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 296 of the Income-tax Act, 1961, along with a statement giving reasons for the delay in laying (the Notifications:

(i) S.O. Nos. 2944 to 2947 dated the 23rd July, 1983.

(ii) S. O. No. 3048, dated the 6th August, 1983.

III. A copy (in English and Hindi) of the Central Board of Direct Taxes Notification S.O. No. 600(E), dated the 19th August, 1983, publishing the Income-tax (Seventh Amendment) Rules, 1983 under section 296 of the income tax Act, 1961.

[Placed in the Library. See No. LT—6963/83 for (ii) and (iii).]

I. Certified Accounts (1981-82) of the Central Silk Board Bangalore and related papers.

II. Report and Accounts (for the year ended the 30th June, 1982) of the Andhra Pradesh Handloom Factories Marketing Co-operation Society Limited Bombay and related papers.